

**HIGH COURT OF TRIPURA
AGARTALA**

NOTIFICATION

Dated, Agartala, the 31st March, 2017


No.F.14(5)-HC/2017/6478 Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice S. Talapatra, Judge-in-Charge of the Judicial Education and Training, High Court of Tripura and the Director, Tripura State Judicial Academy to attend the meeting scheduled on 22nd & 23rd April, 2017 at National Judicial Academy, Bhopal to discuss and develop model training modules for foundation and refresher training programmes for State Judicial Academies for the Academic Year 2017—2018.

By order,
Sd/-
(S.G.Chattopadhyay)
Registrar General

Memo No.F.14 (5)-HC/2017/6479—94 Dated, Agartala, the 31st March, 2017.

Copy for information forwarded to:

1. The Director, National Judicial Academy, Bhadbhada Road, Suraj Nagar, P.O Bhopal —462044 rgoda@nja.gov.in
2. The LR & Secretary, Law Department, Government of Tripura, Agartala.
3. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
4. The Registrar (Vigilance), High Court of Tripura, Agartala.
5. The Registrar (Judicial), High Court of Tripura, Agartala.
6. The Principal Secretary to His Lordship, Hon'ble the Chief Justice, High Court of Tripura, Agartala.
7. The Registrar (Admn.), High Court of Tripura, Agartala.
8. The Joint Registrar, High Court of Tripura, Agartala.
9. The Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala.
10. All Deputy Registrars, High Court of Tripura, Agartala.
11. The Secretary to Hon'ble Mr. Justice S.Talapatra, High Court of Tripura, Agartala.
12. The Secretary to Registrar General, High Court of Tripura, Agartala.
13. The System Analyst, High Court of Tripura for uploading the same in the official Website of the High Court of Tripura, Agartala.


31.3.17
Registrar General